

Central Administrative Tribunal  
Principal Bench, New Delhi

CP No.658/2018 in OA No.1982/2018

New Delhi, this the 8<sup>th</sup> day of July, 2019

**Hon'ble Mr. S.N.Terdal, Member (Judicial)**  
**Hon'ble Mr.A.K. Bishnoi, Member (Administrative)**

1. Rajneesh Gupta  
Age 49 years  
S/o Late Shri SP Gupta  
Working as Addl Asst. Director in the  
Office of DGHRD(HRM-II Wing)CBIC  
(on deputation basis from CCA Delhi  
GST & CX Zone)  
R/o A-103, Shakti Apartments, plot No.18  
Sector 5, Dwarka, New Delhi-110075
2. Manoj Kumar Aggarwal  
Age 49 years  
S/o Shri Kalu Ram Aggarwal  
Working as SIO (Supdt) in the office  
Of DG GI  
Gurugram Zonal Unit ( on loan basis  
From CCA Delhi GST & CX Zone)  
R/o P-7, Parwana Vihar Apartment,  
Sector-9, Rohini, New Delhi-110085
3. Manoj Goel  
Age 48 years  
S/o Shri Jagdish Rai Goel  
Superintendent in the office of DRI,  
Adjudication, NCH, Delhi ( on loan basis from Delhi  
North GST & CX)  
R/o 1521, Neelkanth Apartment,  
Sector-13, Rohini, New Delhi-110085
4. Pankaj Kumar  
Age 48 years  
S/o Late Shri Devraj Jain  
(Taken VRS as Superintendent wef. 01.04.2016)  
R/o B-601, Welcome Apartments, Sector-9, Rohini  
New Delhi-110085.

5. Balkrishna  
Age 49 years  
S/o Shri K.M.P. Singh  
Working as Superintendent in the office of  
Panchkula GST & CX Commissionerte  
R/05/26, FF, Sector-5, Vaishali, Ghaziabad UP
6. Ravinder Pal Singh Khurana  
Age 49 years  
S/o Shri M.S. Khurana  
Working as Superintendent in the office of GST  
(Audit-I) Commissionerate, IAEA Building,  
IP Estate, New Delhi  
R/o F-19, Naraina Vihar, New Delhi-110028
7. Rakesh Kumar Tyagi  
Age 45 years  
S/o Shri Shiv Lal Tyagi  
(Taken VRS as superintendent  
Wef 31.10.2016)  
R/o D-45, Retreat Apartment, Plot No. 20  
I.P. Extension, Delhi-110092
8. Pawan Kumar  
Age 48 years  
S/o Shri Randhir Singh  
(Taken VRS as Superintendent w.e.f. 03.12.2014)  
R/o Flat No. 7H, Vikrant Apartment, Plot No. 45,  
Sector 13, Rohini, New Delhi-110085.
9. Samar Jeet Singh  
Age 47 years  
S/o Shri Tanjeb Singh  
Working as Superintendent in in the office of ICD  
(PPG & Other ICDs) Delhi CUS Commissionerate  
R/o B101, Rosewood Apartment, Mayur Vihar  
Phase-1 Extn, Delhi-110091
10. Mujeeb-Ur Rehman Khan  
Age 44 years  
S/o Late Shri H R.Khan  
Working as Air Customs Superintendent in the  
Office of Delhi CUS (Airport & General)  
Commissionerate  
R/o 21/301, East End Apartments, Mayur Vihar  
Phase-I, Exten, Delhi-110096

11. Pankaj Kumar  
Age 49 years  
S/o Dr. A.B. Prasad  
As Superintendent in the office of Delhi South GST  
& CX Commissionerate  
R/o 6133/8, D-6, Vasant Kunj, New Delhi-110070
  12. Manoj Kumar  
Age 48 years  
S/o Shri R.D. Singh  
Working as Superintendent in the office of DG  
Systems, New Delhi ( on loan basis from CCA Delhi  
GST & CX Zone)  
R/o 12/501, East End Apartments, Mayur Vihar  
Phase-I Extn. Delhi-110096.
  13. Navin Chaudhary  
Age 48 years  
S/o Late Shri Inder Singh  
Working as Superintendent in the office of ACC  
(Export) Commissionerate, NCH, Delhi  
R/o A-11-A, Vatika Apartment, MIG Flats,  
Mayapuri, New Delhi
  14. Kumar Rajesh Deepta, Age 50 years  
S/o Shri P.K. Pradeep  
Working as Superintendent in the office of ICD  
TKD (Import) CUS Commissionerate, New Delhi  
R/o A-46, Vrindavan Apartments, Plot No.1  
Sector 6, Dwarka, New Delhi-110075
  15. Avnish Dhawan, Age 48 years  
S/o Shri A.K. Dhawan  
Superintendent in the office of Delhi North GST &  
CX Commissionerate, C R Building, New Delhi  
R/o I-21, Lalpat Nagar II,  
New Delhi-110024.
- Applicants

(By Advocate: Mr.Padma Kurmar S.)

**Versus**

1. Smt. Archana Pandey Tiwari  
The Chief Commissioner of GST &  
Central Excise, Delhi Zone (Cadre Control)  
CR Building, IP Estate,  
New Delhi-110002
- Respondent

(By Advocate: Mr. Rohit Kumar for Mr.Rajeev Kumar, Mr.J.P.  
Tiwary)

**O R D E R (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member(J):-**

Learned counsel for the applicants submits that the respondent has substantially complied with the order dated 21.05.2018 passed by this Tribunal in OA No. 1982/2018.

In view of the same, the CP is closed and notice issued to respondent is discharged.

**(A.K.Bishnoi)**  
**Member(A)**

**(S.N. Terdal)**  
**Member (J)**

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